

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

HC.XXXVII- 20/2023/315/R. Cell

Date: 21-08-2023

The Gauhati High Court has been pleased to call the following Grade-II officers for interview/viva-voce in connection with regular promotional process from **Grade-II to Grade-I of Assam Judicial Service** as per the schedule indicated below:

### **SCHEDULE OF INTERVIEW**

**Date of Interview : 12-09-2023 (Tuesday) Reporting Time: 01.30 PM**

<b>Sl. No.</b>	<b>Name of the Officers</b>
1.	Shri Dibya Jyoti Rajkhowa, Counsellor, Family Court, Dhubri
2.	Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri
3.	Shri Rajneesh Bora, Secretary, DLSA (designate), West Karbi Anglong, Hamren
4.	Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, Lakhimpur
5.	Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
6.	Smti. Monmee Sarma, Secretary, District Legal Services Authority, Darrang, Mangaldoi

**Date of Interview : 13-09-2023 (Wednesday) Reporting Time: 01.30 PM**

1.	Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, Kokrajhar
2.	Smti. Jyotshna Das, Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon.
3.	Smti Rani Boro, Civil Judge & Asstt. Sessions Judge, Barpeta
4.	Smti Dimple Boro, Counsellor, Family Court, No.1, Kamrup (M) Guwahati
5.	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Jorhat
6.	Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Dhubri

**Date of Interview : 14-09-2023 (Thursday) Reporting Time: 01.30 PM**

1.	Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Jorhat
2.	Shri Nur Muhammad Abdullah Ahmed, Secretary, District Legal Services Authority, Silchar, Cachar
3.	Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Goalpara
4.	Smti Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldoi
5.	Shri Bankim Sarma, Chief Judicial Magistrate, Majuli
6.	Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Charaideo

**Date of Interview : 15-09-2023 (Friday) Reporting Time: 01.30 PM**

1.	Md. Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, Morigaon
2.	Shri Chaturjya Prasad Talukdar, Chief Judicial Magistrate, Kamrup (M), Guwahati
3.	Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo
4.	Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
5.	Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
6.	Shri Imdad Ahmed, Chief Judicial Magistrate, Nalbari

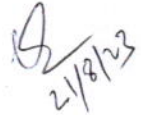
**Date of Interview : 16-09-2023 (Saturday) Reporting Time: 09.30 AM**

1.	Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Hailakandi
2.	Shri Anup Khanal, Secretary, District Legal Services Authority, Lakhimpur
3.	Smti Shivani Handique, Research Officer, Judicial Academy, Assam
4.	Shri Pranab Sarma, Chief Judicial Magistrate, Nagaon
5.	Smti Sujata Dutta, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
6.	Shri Ankur Bhuyan, Secretary -cum-Registrar, Office of the Lokayukta, Assam, Guwahati

7.	Shri Nayan Jyoti Dutta, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong
8.	Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
9.	Shri Akhtabul Ala, Civil Judge & Asstt. Sessions Judge, Bongaigaon
10.	Smti Barnani Goswami, Chief Judicial Magistrate, Bajali
11.	Shri Abdus Sattar, Civil Judge & Asstt. Sessions Judge, Sivasagar
12.	Smti Panchali Shyam, Civil Judge & Asstt. Sessions Judge No.2, Kamrup (M), Guwahati

**Venue: 2<sup>nd</sup> Floor, Conference Hall, New Building, Gauhati High Court, Ghy-01**

By order,

  
21/8/23

(U. Rajkhowa)  
Registrar (Vigilance)-cum-  
I/C, Recruitment Cell  
Gauhati High Court, Guwahati

Memo No.HC.XXXVII-20/2023/315A/R.Cell

Date: 21-08-2023

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 21-08-2023 regarding schedule of interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service.**" with a scroll in the Home Page.

9. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.

*S*  
21/8/23

(U. Rajkhowa)  
Registrar (Vigilance)-cum-  
I/C, Recruitment Cell  
Gauhati High Court, Guwahati